

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:949
ANSWERED ON:15.11.2010
INCLUSION OF RAI SIKHS COMMUNITY IN SC COMMUNITY
Ghubaya Shri Sher Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to accord Scheduled Castes (SCs) status to Rai Sikhs community residing in Punjab;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Government has received proposals from various States for inclusion of such community in the list of Scheduled Castes community; and
- (d) if so, the details thereof and the time by which the said proposal is likely to be accepted by the Government?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) & (b) Rai Sikh community has been specified as a Scheduled Caste, in relation to the State of Punjab, vide the Constitution (Scheduled Castes) Order (Amendment) Act, 2007 (No.31 of 2007).

(c) & (d) Government of Uttarakhand vide their letter dated 03.08.2009, had communicated a resolution in regard to inclusion of Rai Sikh community in the list of Scheduled Castes in relation to Uttarakhand, as passed by Uttarakhand Legislative Assembly on 24.07.2009.

The State Government was, requested, in August, 2009, to furnish ethnographic information in regard to their aforesaid proposal in order to process it further in accordance with approved modalities. As the information was not received, the proposal could not be processed further.